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Title: Need to create separate state of Bodoland.

SHRI SANJUMA KHUNGGUR BWISWMUTHIARY (KOKRAJHAR): Please give me ample time because I have to apprise the entire House of what is going on in my Bodoland.

The ongoing atrocities and harassment meted out to the Bodo tribal people within Bodoland Territorial Areas District in lower Assam by the police and other security personnel by indiscriminate arrest, detention of innocent Bodo tribal people and also the use of both physical and mental torture on them on the pretext of nabbing the miscreants involved in the recent fresh violence that broke out in Bodoland areas in the second week of November 2012 have become a matter of serious concern and great regret.

It is also extremely unfortunate that the Bodo tribal community as a whole is being singled out as solely responsible for the recent violence in Bodoland and lower Assam while the aggressors, who attacked the Bodos, are being treated as the sole victims of the violence. Such discriminatory actions against the indigenous Bodo tribal people amount to violation of their human rights, civil liberties as well as their indigenous people's rights. It is also a notable fact that these arbitrary actions of the State administration have compounded the problem of resettlement of the genuinely villagers who were displaced.

Under such circumstances, the Bodo tribal people have been left with no other alternative but to demand for the creation of the much long awaited separate State of Bodoland at the earliest possible as the final solution to their multifarious ethno-political and socio-economic problems and issues.

I, therefore, strongly urge upon the Union Government of India to take appropriate steps to help and expedite the process of the creation of a separate State of Bodoland in the northern bank of the River Brahmaputra in line with the States of Jharkhand, Uttarakhand and Chhattisgarh created in 2000 in order to accord equitable political and economic justice to the people of the proposed Bodoland State.

Further, I also strongly urge upon the Union Government of India to restrain the State Government of Assam from letting loose a severe kind of reign of terror among the Bodo tribal people with immediate effect.